

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Wednesday, 3rd May, 2023** ;

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At **2.30 p.m.** The Special Division Bench comprising of The **Hon'ble Shri Justice M. S. Karnik** and The **Hon'ble Shri Justice Valmiki SA Menezes** will take up the matters, as per the causelist published separately.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 02-05-2023

By Order,

sd/-

(G. G. Bhansali)
Registrar (Judicial)